

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) (Ins.) No. 121 of 2019

IN THE MATTER OF:

Martin S.K. Golla

....Appellant

Vs.

Wig Associates Pvt. Ltd. & Ors.

....Respondents

Present:

**For Appellant: Mr. Davesh Bhatia & Ms. Progoti Bose, Advocates
Mr. Martin Golla (Party in person)**

**For Respondents: Mr. Rajendra Singhvi, Ms. Pooja Pandey &
Ms. Ragini Singh, Advocates for R-1.
Ms. Praveena Gautam & Mr. Pawan Shukla,
Advocates for R-2, BOB.
Ms. Aishwarya Bhati, ASG, Mr. Vikas Mehta &
Mr. Apoorv Khator, Advocates for R-3, IBBI.**

O R D E R
(Virtual Mode)

03.03.2021: Arguments of Ld. ASG for Respondent No.3 heard.
Arguments of parties are concluded. Parties may file within a week 'Written
Submissions' of not more than five pages with regard to the submissions
they have already made. **Reserved for Judgment.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sa/md